

ITEM NO.34

COURT NO.15

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6416/2021

(Arising out of impugned final judgment and order dated 08-02-2021 in A482 No. 17260/2020 passed by the High Court Of Judicature At Allahabad)

AKSHAIBAR NATH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

)

Date : 21-10-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s)

Mr. Madhu Mukul Tripathi, Adv.
Mr. Santosh Kumar Pandey, AOR
Mr. Lakshay Singh, Adv.
Mr. Santosh Kumar Vishwakarma, Adv.

For Respondent(s)

Mrs. Garima Prashad, Sr. A.A.G.
Mr. Anil Kumar Sinha, Adv.
Mrs. Rachna Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS
(NSH)

(RENU BALA GAMBHIR)
COURT MASTER

